

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Civil Contempt Application NO. 99 of 2005.

IN

Original application No. 563 of 2000.

Allahabad this the 20th Day of December 2005.

Hon'ble Mr. K.B.S Rajan, Member-J
Hon'ble Mr. A.K. Singh, Member-A

Suresh Chand

Son of late Shri Mewa Lal

Resident of Quarter No.9-C, Type-1,

Railway Colony, Subedarganj, District Allahabad.

.....Applicant.

(By Advocate: Sri A.K. Tiwari)

Versus.

1. Shri Shiv Kumar Chaudhary,
The Divisional Railway Manager,
Northern Central Railway, Allahabad.
2. Shri Ravindra Gupta,
The Addl. Deputy Regional Superintendent,
Northern Central Railway, Allahabad.
3. Shri P.K. Ojha
The Senior Divisional Operating Manager,
Northern Central Railway,
Allahabad.

.....Respondents.

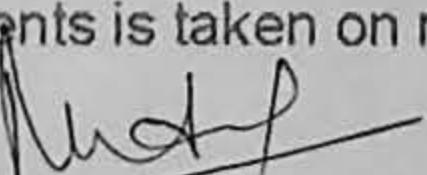
(By Advocate: Sri A.K. Pandey)

O R D E R

By Hon'ble Mr. K.B.S Rajan, J.M

Heard Sri A.K. Tiwari counsel for the applicant and Sri
A.K. Pandey counsel for the respondents.

2. In view of the stay order passed by Hon'ble High Court
on 21.11.2005, the C.C.A is dismissed. Notices are
discharged. Short counter affidavit filed by counsel for the
respondents is taken on record.


Member-A


Member-J

Manish/-